

Filing No. Cr.MP/8619/2020

Nirmal Kumar Agarwal Vs The State of Jharkhand

Advocate's Name- Mr. Rahul Pandey

Defects:-

9. (i) Present address of petitioner may be stated at vak.
- (ii) Name of O.P. no. 2 at page no.-2 may be stated as per page no. 11.